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**C. A. T. Bench, Jaipur**

| Date of Order                                                                                                  | Orders                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |
|----------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <p>9/1/2001</p> <p><i>Ret-Subordinate<br/>for V. S. Sharma<br/>9/1/2001<br/>P. P. Sharma<br/>15.1.2001</i></p> | <p align="center">— 2 —</p> <p>Later, on 10th Jan 2001, counsel for the applicant appeared and stated that the on has become infirmities as the applicant has sought voluntary retirement. He seeks disposal of the on as having become infirmities.</p> <p>In view of the submission made before me, we dispose of the on as having become infirmities.</p> <p>on 10/2001 also stands disposed of accordingly.</p> <div style="display: flex; justify-content: space-between; align-items: flex-end;"> <div style="text-align: center;"> <p><i>[Signature]</i></p> <p><b>GOPAL SINGH</b><br/>ADMINISTRATIVE MEMBER</p> </div> <div style="text-align: center;"> <p><i>[Signature]</i></p> <p><b>U. B. Agarwal</b><br/>Member (Judicial)</p> </div> </div> <hr/> <p>Copy sent to applicant -<br/>vide <u>7270</u><br/>DATE <u>18/1/2001</u></p> <p align="center"><u>44/01</u></p> |